## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-04/2013/ 3378/A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Gautam Baruah,

District & Sessions Judge,

Kamrup, Amingaon.

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Dated Guwahati, the 23 May, 2025.

Sub:

Casual leave.

Ref:-

Your letter No. DJKA/3562/2025 dtd. 22.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 26.05.2025 and 27.05.2025, along with station leave permission from the morning of 25.05.2025 till the evening of 27.05.2025, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/ -

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-04/2013/ 3339 /A, dated / 23-65-2025 Copy to:

1. The Project Manager, Gauhati High Court.

23.08.29

JT. REGISTRAR (VIGILANCE)